GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.1121 TO BE ANSWERED ON 22.11.2016

Pollution in Sutlej River

1121. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether municipal sewage and industrial effluents are being discharged into the Sutlej River and its tributaries and if so, the details thereof;
- (b) whether the contaminated water is being released into the canals of Harike; and
- if so, whether the Government proposes to take action as per law against the industries and municipal authorities in Punjab, which are directly responsible for polluting the canal water being supplied to Rajasthan?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a)&(b) According to Central Pollution Control Board (CPCB), East Bein and Buddha Nallah carries treated/ partially treated industrial and domestic wastewater from Jalandher, Phagwara and Ludhiana to Sutlej River. The water quality in Rajasthan and Firozpur-Sirhind feeder canals from Harike confirms to 'Class-B Outdoor Bathing (Organised)' water quality criteria for all parameters except Total Coliforms Organism.
- (c) The action taken with regard to industries and municipalities *inter alia* include the following:
 - i. Issuance of directions on 09.10.2015 by CPCB under section 5 of the Environment (Protection) Act, 1986 to Ludhiana Municipal Corporation for treatment and utilization of sewage for restoration of water quality of Sutlej River.
 - ii. Issuance of directions on 10.11.2014 by CPCB under section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 to Punjab Pollution Control Board (PPCB) to control pollution of Sutlej River, which include:
 - Ensuring treatment of total sewage generated in Ludhiana, Jalandhar and Phagwara and exploring the possibility of reuse of treated wastewater:

- Directions be issued under section 33(A) of Water (Prevention and Control of Pollution) Act, 1974 to Sewage Treatment Plants at Ludhiana and Common Effluent Treatment Plant, Leather Complex, Jalandhar;
- Evolving comprehensive action plan for abatement and control of pollution of Sutlej and Beas Rivers and containment of sewage to the drains;
- Ensuring that no untreated / partially treated industrial effluent is discharged into Sutlej and Beas Rivers or drains.
- iii. The concerned authorities of Rajasthan have been asked to ensure conventional treatment and disinfection of Rajasthan feeder canal water for using it for potable purposes.
